

LOK SABHA DEBATES

LOK SABHA

Thursday, July 31, 1975/Sravana 9,
1897 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

STATEMENT Re. EXPENDITURE INCURRED
BY DEVELOPMENT COMMISSIONER
(SMALL SCALE INDUSTRIES) AND REVIEW
& ANNUAL REPORT OF NSIC FOR 1973-74

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY AND
CIVIL SUPPLIES (SHRI A. P.
SHARMA): On behalf of Shri T. A.
Pat, I beg to lay on the Table a state-
ment (Hindi and English versions)
regarding expenditure on hiring of
accommodation by the Office of the
Development Commissioner (Small
Scale Industries): [Placed in Library.
See No. LT-9905/75.]

I beg to lay on the Table a copy
each of the following papers (Hindi
and English versions) under sub-
section (i) of section 619A of the
Companies Act, 1956:—

- (i) Review by the Government
on the working of the Na-
tional Small Industries Cor-
poration Limited, New Delhi,
for the year 1973-74.
- (ii) Annual Report of the Na-
tional Small Industries Cor-
poration Limited, New Delhi,
for the year 1973-74 along
with the Audited Accounts
and the comments of the

Comptroller and Auditor Ge-
neral thereon. [Placed in Li-
brary. See No. LT-9906/75.]

STATEMENT Re. CORRECTION OF ANSWER

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI DHARAM
BIR SINHA): On behalf of Shri Vidya
Charan Shukla, I beg to lay a state-
ment (i) correcting the answer, given
on the 16th April, 1975 to a supple-
mentary on Starred Question No. 658
by Shri Janeshwar Misra regarding
selection of Programme Executives in
the All India Radio by U.P.S.C.; and
(ii) giving reason for delay in cor-
recting the answers. [Placed in Li-
brary. See No. LT-9907/75]

NOTIFICATIONS UNDER NATIONAL HIGHWAYS ACT, 1956

THE MINISTER OF STATE IN
THE MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. N. TRIVEDI):
I beg to lay on the Table a copy of
the following Notifications (Hindi and
English versions) under section 10 of
the National Highways Act, 1956:—

- (i) S.O. 379(E), published in
Gazette of India dated the
25th July, 1975.
- (ii) S.O. 380(E), published in
Gazette of India dated the
25th July, 1975. [Placed in
Library. See No. LT-9908/75.]

STATEMENTS Re. GOVERNMENT ASSURANCES

THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMEN-
TARY AFFAIRS (SHRI B. SHAN-
KARANAND): I beg to lay on the
Table the following statements show-
ing the action taken by the Govern-